

NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 58

CA 430/2023, IVN.P/1/2024 and

IA 99/2024 IN CP/175(MB)2022

CORAM:

SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON **18.06.2024**

NAME OF THE PARTIES: **VIKRAM KOTHARI V/s SEWRI LAND**
COMPANY PRIVATE LIMITED

Section 95(1) of the Insolvency and Bankruptcy Code, 2016

ORDER

CA 430/2023, IA 99/2024-

1. Mr. Gaurav Joshi, Sr. Adv. for the Applicant is present and Adv. Adiya for the Respondent is present and Adv. Aditi Bhatt for the Respondent No. 7 is also present.
2. Ld. Counsel for the Respondent No. 5 tenders the reply in the open court and undertakes to have it e-filed.
3. Ld. Counsel for the Respondent No. 1 to 4 and Respondent No. 7 seeks for further time. Time is granted.
4. List this matter on **07.08.2024 at 14:30 hrs.** for further consideration.

Sd/-

PRABHAT KUMAR
MEMBER (TECHNICAL)

Neeraj

Sd/-

JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)